

CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF NEELKANTH TECHNOLOGIES LTD (Formerly known as Shri Lakhavi Infotech Limited)

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This corrigendum to Public Announcement is in continuation of and shall be read in conjunction with the original public announcement dated Wednesday, March 12, 2008 to the shareholders of Neelkanth Technologies Ltd by and on behalf of M/s. Preet Remedies Private Limited (the Acquirer), in compliance with Regulation 10 & Regulation 12 of the Securities and Exchange of Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendment thereto (the 'SEBI (SAST) Regulations').

REVISED SCHEDULE OF ACTIVITIES

ACTIVITY	ORIGINAL SCHEDULE	REVISED SCHEDULE
Public Announcement	Wednesday, March 12, 2008	Wednesday, March 12, 2008
Specified date (for the purpose of determining the name of shareholders to whom Letter of Offer would be sent)	Wednesday, April 2, 2008	Wednesday, April 2, 2008
Letter of Offer to be posted to the shareholders	Monday, April 21, 2008	Saturday, June 28, 2008
Date of Opening the Offer	Friday, May 2, 2008	Thursday, July 3, 2008
Last date for withdrawal of acceptance form	Thursday, May 15, 2008	Wednesday, July 16, 2008
Date of Closing the offer	Wednesday, May 21, 2008	Tuesday, July 22, 2008
Last date for a competitive bid	Wednesday, April 2, 2008	Wednesday, April 2, 2008
Last date for revising the Offer Price / number of shares	Friday, May 9, 2008	Thursday, July 10, 2008
Date of communicating rejection / acceptance and payment of consideration for the application accepted	Thursday, June 5, 2008	Wednesday, August 6, 2008

Please read revised dates as mentioned above at all the places in the original PA which appeared in this newspaper on 12/03/2008.

All other terms and conditions of the Offer as set forth in the above referred Public Announcement remain unchanged.

The Acquirer accepts full responsibility for the information contained in this corrigendum to the Public Announcement. The Acquirer is responsible for the fulfillment of each of its obligation in terms of the SEBI (SAST) Regulations. This Corrigendum to Public Announcement will also be available on SEBI's website at www.sebi.gov.in

Issued by : Manager to the Offer



ARIHANT capital markets ltd
Merchant Banking Division

3rd Floor, Krishna Bhavan, 67, Nehru Road, Vile Parle (East), Mumbai 400 057,
Tel No.: 67664800/847, Fax No.: 67664880 Contact person: Mr. Amol Kshirsagar
Email: amol.kshirsagar@arihantcapital.com

Place : Mumbai

Date : 25th June, 2008

On behalf of the Acquirer
M/s Preet Remedies Pvt. Ltd.
655 Industrial Area, Phase II,
Chandigarh 160 002.
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Size : 12(w) x 14(h) B/W